(b) The tentative cost of flats cate gory-wise announced in 1979 and the present disposal cost are indicated below: —

[17 AUG. 1990]

Si. No.	Category	Tentative cost in 1979	Fiesent	disposal cost
1	M1G	. Rs. 42,000 .	Rs. 1,75,000	to Rs. 2,00,000 to
	L1G . JANT A	Rs. 18,000 Rs. 8,000	, ,	Rs. 1,25,000 to Rs. 70,000

- (c) and (e) to (g) The cost an nounced at the time of registration was tentative and subject to revision on completion of flats. The increase in cost of flats is mainly due to in crease over this period of time in the cost of materials, labour and the general price index
 - (d) No, Sir.

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Development of seed industry

1190. SHRI SURESH PACHOURI: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the seed industry has not been permitted to grow, develop and transform itself into a vibrant and self-support-ng industry in the country;
 - (b) if so, what are the reasons therefor
- (c)' Whether India's performance in the agriculture has been not to the satisfaction for the last 20 years; and
 - (d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICUL TURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR); (a) No, Sir.

- (b) Question does not arise-
- (c) No, Sir.
- (d) Question, does not arise.

Recommendations of high power committee on agriculture policy

- 1191. SHRI SURESH PACHOURI: Will the Minister of AGRICULTURE be pleased to state:
- (a)' whether Government have received the High Power committee report on agriculture policy on 30th July, 1990;
- (b) if so, what are the recommendations made by the committee; and
- (c) by when the same is likely to be implemented?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICUL TURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) Yes, Sir.

(b)' and (c) The Committee has made a large number of recommendations on various asp-acts of Agricultural Polices and Programmes including an alternative food security system and export of farm products. These are under examination.

Construction of Banspani.Daitari Rail Link

1192.. SHRI PRAVAT KUMAR SAMANTARAY:

SHRI SARADA MOHANTY:

Will the Minister of RAILWAYS be pleased to state;

(a) whether it is a fact that Government have accorded sanction

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(b) what is the amount spent so far on the construction till date?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): ('a)' No, Sir.

(b)' Since no work has been approved on Daitari-Banspani rail link no expenditure has been incurred on the project.

Consumer movement

1193. SHRI MENTAY PADMANA-BHAM; Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) what steps Government have taken to aid, support and encourage consumer movement in the country;
- (b) whether it is a fact that ade-■ quate support and direction has not been forth-coming from Government to voluntary organisation dealing with Consumer Protection Movement;
- (c) the details of steps taken in 1990 so far to increase public awareness about consumer movement;
- (d) whether Government have taken any steps in different parts of the country to encourage the general public to form associations and orga-misation to demand for better service, quality products and stop overpricing;
- (e) the details of the concrete steps taken in this regard;
- (f) whether Government have sought any public cooperation in combating the recent price rise, both through awareness and economising consumption of scarce items; and
 - (g) if not; the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN'PATEL): (a) to (g) Government has taken a number of steps to

develop strong and broadbased consumer movement in the country. Such steps include giving representation to the representatives of consumer organisations in various Committees/groups formed for the welfare of consumers; amendment of major legislations such as Prevention of Act, 1954, etc., to Food Adulteration empower the consumers and registered organisations to file complaints consumer in the Court; enactment and enforcement of Consumer Protection Act, organisation of National, regional and level seminars; publishing State literature in the field of consumer protection and distributing them free of cost; institution of 2 National Awards for Youths and Consumer Organisations, etc. The three-tier redressal machinery under Consumer Protection Act, the provides an effective legal forum to organisations to redress consumer grievances in the field of defective goods, deficient services, unfair trade practices, etc. Since 1990, Government has rethe scheme of financial introduced voluntary assistance consumer to organisations. It has also started a weekly programme entitled 'Apne Adhikar' from 28 Kendras of AIR. In addition, it has conducted one training programme in Pune for voluntary consumer organisations. booklet and 1 post card size material One in the field of consumer protection have also been published and distributed free of charge to voluntary consumer organisations;

to Questions

Government has accorded highest priority to check the rising trend in prices and is taking long-term and short-term measures for this purpose.

इलाहाबाद ग्रोर वाराणसा के बीच छोटी लाइन को बड़ी लाइन में परिवर्तन करना

1194. श्री सत्य प्रकाश मालदीय : क्या रेल संबी यह बताने की प्या करेंगे कि :

(क) क्या सरकार इलाहाबाट यौर वाराणसी के कीच की छोटी लाइन को